

GOVERNMENT OF JAMMU AND KASHMIR DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS

Civil Secretariat
Srinagar/Jammu
Notification
Srinagar, the 27th August, 2019

SRO 514 In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat 1989, the Government hereby appoint the following officers to be the Executive Magistrate of the First Class who shall exercise all the powers of an Executive Magistrate of the First Class within their respective territorial

jurisdiction of District Budgam:-

| S.No | Name of the Officer | Designation |
|------|----------------------------|---|
| 1. | Mr Hilal Sheikh | Exen. R&B Chadoora |
| 2. | Mr. G.R Laherwal | Exen. PHE Chadoora |
| 3. | Mr. Mohd. Hussain | Exen. PDD Budgam |
| 4. | Mr Reyaz.Ahmad.Shah | B D.O Chadoora |
| 5 | Mr.Aljaz.AhmadShah | B.D.O.B.K.Pora |
| 6. | Mr. Irfan Manzoor | B.D.O Chararisheirief |
| 7. | Mr. Shabaz Cowdrey | B.D.O.Nagam |
| 8, | Mr.Riyaz.Ahmad Shah | B D.O.Surasyar |
| 9, | Mr.Farooq Ahmad Dar. | A.E Irrigation Sub-Division Pakherpora |
| 10, | Mr.Umar.Zahoor Nehvi | A.E Irrigation Sub-Division Chadoora |
| 11. | Mr.Maqbool.Ahmad | B.D.O Khansahib |
| 12. | Ab Hamid Quarshi | B.D.O Parnewa |
| 13. | Mr Mohd Khalil Sahib | B.D.O Waterhail |
| 14. | Mr Majid Manzoor | B.D.O Beerwah |
| 15, | Mr Irfan Manzoor | B.D.O Khag |
| 16. | Mr Mohd Yousuf | B.D.O Rathsun |
| 17. | Mr Naseer Hussian Parra | A.E Irrigation Sub-Division Beerwah |
| 18. | Mr Asgar Ali Watali | Exen. R&B Budgam |
| 19. | Mr. Mohd Ayoub Hamdanbi | Exen. P.H.E Budgam |
| 20. | Mr. Mohd. Hanlef | Exen. Irrigation Budgam |
| 21. | Mr. Umer Jan | AEE Irrigation Sub- Division Budgam |
| 22. | Mr. Gowhar Nabi Khan | AEE Irragtion Div. Budgam |
| 23. | Mr.Mohd Shaban Khanday | AEE Irrigation Sub- Division Budgam |
| 24. | Mr. Mohd. Ashraf Kutoo | D.F.O P.P Div. Budgam |
| 25. | Mr. Parvez Ahmad | D.F.O SFC Budgam |
| 26. | Mr. Bashir Ahmad | Dy. Registrar Cooperative Society Budgar |
| 27. | Mr. Showkat Ahmad | Assistant Director Fisheries Budgam |
| 28. | Mr. Mohd Yousf Dar | Chief Horticulture Officer Budgam |
| 29. | Mr. Sajad Qadri | General Manager DIC Budgam |
| 30. | Mr. Akeel Ahmad Pandit | District social welfare Officer Budgam |
| 31. | Mr. Mohd Ashraf Bokad | District Sheep husbandry Officer Budgam |
| 32. | Mr. Dr. Mushtaq Ahmad Shah | Chief Animal Husbandry Officer Budgam |
| 33. | Mr. Farooq Ahmad | Assistant Commissioner Legal Metrolog Budgam |



| 34. | Mr. Faiz Ahmad | District Pollution Control Officer Budgam |
|-----|-------------------------|--|
| 35. | Mr. Shabir Ahmad | Incharge Sports Officer Budgam |
| 36 | Mr. Hilal Ahmad Mir | District Panchayat Officer Budgam |
| 37, | Mr. Hakeem Tanveer | Project Officer DRDA Budgam |
| 38. | Mr. Gh Rasool | Warden Gujjar and Bakerwal Budgam |
| 39, | Mr Ananyat Ullah fazil | Dy. Director Sericulture Budgam |
| 40. | Mr. Faroog Ahmad Raina | Incharge Chief education Officer Budgam |
| 41. | Mr. Shaiq rasool | District Floriculture Officer Budgam |
| 42, | Mr. Faisal Magsool | District Mineral Officer Budgam |
| 43. | Mr. Bilal Ahmad | Principal ITI Budgam |
| 44. | Mr Faroog Ahmad | Assistant Soil Conservation Officer Budgam |
| 45. | Mr. Bashir Ahmad Ganie | AEE Electric Sub-Division Budgam |
| 46. | Mr. Bopinder Singh | AEE Electric Sub-Division Narbal |
| 47. | Mr. Mohd. Irshad Kharoo | AEE Electric Sub-Division Chadoora |
| 48. | Mr.Gowhar Ahmad Malik | AEE Electric Sub-Division Charaisharief |
| 49 | Mr. Mudsair Rehman | AE Electric Sub-Division Beerwah |
| 50. | Mr. Nazir Ahmad Dar | AE Electric Sub-Division Chadoora |
| 51. | Mr. Mohd Igbal | AE Electric Sub-Division Budgam |

By Order of the Government of Jammu and Kashmir.

Sd/(Achal Sethi)
Secretary to Government,
Department of Law, Justice and Parliamentary Affairs

No. LD(P)2008/Budgam Copy to the :-

Dated: - 27 - 08- 2019

Secretary to Government, Revenue Department.

Divisional Commissioner, Kashmir.

 District Magistrate, Budgam. This is with reference to his letter No. Letter No.DMB/JC/2019/1075 dated 21-08-2019.

 General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette.

5. SRO section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)

Assistant Legal Remembrancer, Department of Law, Justice & Parliamentary Affairs